

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2288
ANSWERED ON:24.08.2012
MIHAN PROJECT
Kalmadi Shri Suresh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Multi-Model International Cargo Hub and Airport (MIHAN) Project has been delayed considerably;
- (b) if so, the details thereof including the present status of the project; and
- (c) the action taken / being taken by the Government to expedite the project?

Answer

MINISTER OF CIVIL AVIATION(SHRI AJIT SINGH)

(a) Yes, Madam.

(b) & (c) There has been some delay in the project due to dispute in ownership of the land between Airports Authority of India (AAI) and Indian Air Force (IAF) and also due to delay in acquisition of land and transfer of Nagpur airport to the Joint Venture Company (JVC).

Nagpur Airport has been transferred to the JVC on 07.08.2009. Valuation of assets of AAI to be transferred to the JVC is at advanced stage i.e. the draft report has been submitted by the consultant. Airport Transaction Advisor has been appointed by the JVC on 02.08.2011 for selection of second JVC/strategic partner for upgradation and modernisation of Dr. Babasaheb Ambedkar International (DBAI) Airport on PPP basis. The draft financial feasibility report has also been submitted by the consultant.

146.49 hectares of remaining land is being acquired by consent award and a proposal for transfer of Zudpi Jungle land submitted to the Government of Maharashtra by MIHAN India Ltd. (MIL). The JVC appointed M/s. E&Y for carrying out valuation of tangible assets of MADC & AAI. JVC appointed M/s. E & Y as Transaction Advisor for upgradation and modernisation of DBAI Airport, Nagpur on PPP basis.